

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

19/08/2019

O.A./260/247/2018

C HARIJAN  
-V/S-  
D/O POST

ITEM NO:6

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Respondents' counsel is present and heard. On the previous dates no one was present on behalf of the applicant on 20.06.18 and 18.05.18 respectively. It appears that the applicant has lost interest to prosecute this case. Accordingly, the O.A. is not admitted and dismissed for default for non prosecution on the part of the applicant.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>